COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISIDICTION)

APPEAL No. 212 OF 2016 & I.A. Nos. 459 & 460 of 2016

Dated : 16th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Maruti Clean Coal and Power Ltd., …Appellant(s)
Vs.
Powergrid Corporation of India Limited & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. Abhinav Vashisht, Sr. Adv.
Mr.Sumit Goel

ORDER

(MENTIONED IN THE COURT)

It is represented by learned counsel for the appellant that there is some urgency in the matter.

List the matter tomorrow i.e., on 17.08.2016. In the meantime, the appellant will be at liberty to inform the respondents that we will be taking up this matter tomorrow as first matter on the board.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt